

ITEM NO.40

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 18001/2017

(Arising out of impugned final judgment and order dated 17-03-2017 in TA No. 888/2015 passed by the High Court Of Gujarat At Ahmedabad)

CADILA HEALTHCARE LTD.

Petitioner(s)

VERSUS

PRINCIPAL COMMISSIONER OF INCOME TAX 1

Respondent(s)

WITH

T.C.(C) No. 32/2019 (XVI-A)

T.C.(C) No. 10/2020 (XVI-A)

T.C.(C) No. 8/2020 (XVI-A)

T.C.(C) No. 9/2020 (XVI-A)

T.C.(C) No. 7/2020 (XVI-A)

T.C.(C) No. 12/2020 (XVI-A)

T.C.(C) No. 11/2020 (XVI-A)

T.C.(C) No. 17/2020 (XVI-A)

T.C.(C) No. 13/2020 (XVI-A)

T.C.(C) No. 14/2020 (XVI-A)

T.C.(C) No. 15-16/2020 (XVI-A)

T.C.(C) No. 21/2020 (XVI-A)

T.C.(C) No. 30/2020 (XVI-A)

T.C.(C) No. 26/2020 (XVI-A)

T.C.(C) No. 22/2020 (XVI-A)

T.C.(C) No. 23/2020 (XVI-A)

T.C.(C) No. 24/2020 (XVI-A)

T.C.(C) No. 28/2020 (XVI-A)  
T.C.(C) No. 27/2020 (XVI-A)  
T.C.(C) No. 25/2020 (XVI-A)  
T.C.(C) No. 29/2020 (XVI-A)  
T.C.(C) No. 31/2020 (XVI-A)  
T.C.(C) No. 19/2020 (XVI-A)  
T.C.(C) No. 32/2020 (XVI-A)  
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T.C.(C) No. 20/2020 (XVI-A)  
T.C.(C) No. 80/2020 (XVI-A)  
T.C.(C) No. 48/2020 (XVI-A)  
T.C.(C) No. 75/2020 (XVI-A)  
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T.C.(C) No. 65/2020 (XVI-A)  
T.C.(C) No. 47/2020 (XVI-A)  
T.C.(C) No. 62/2020 (XVI-A)  
T.C.(C) No. 67/2020 (XVI-A)  
T.C.(C) No. 70/2020 (XVI-A)  
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T.C.(C) No. 82/2020 (XVI-A)  
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T.C.(C) No. 43/2020 (XVI-A)  
T.C.(C) No. 79/2020 (XVI-A)  
T.C.(C) No. 66/2020 (XVI-A)  
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T.C.(C) No. 89/2020 (XVI-A)  
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T.C. (C) No. 148/2020 (XVI-A)  
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T.C. (C) No. 137/2020 (XVI-A)  
T.C. (C) No. 151/2020 (XVI-A)  
T.C. (C) No. 153/2020 (XVI-A)  
T.C. (C) No. 152/2020 (XVI-A)  
T.C. (C) No. 183/2020 (XVI-A)  
T.C. (C) No. 158/2020 (XVI-A)  
T.C. (C) No. 182/2020 (XVI-A)  
T.C. (C) No. 179/2020 (XVI-A)

T.C.(C) No. 175/2020 (XVI-A)  
T.C.(C) No. 180/2020 (XVI-A)  
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T.C.(C) No. 155/2020 (XVI-A)  
T.C.(C) No. 187/2020 (XVI-A)  
T.C.(C) No. 161/2020 (XVI-A)  
T.C.(C) No. 154/2020 (XVI-A)  
T.C.(C) No. 171/2020 (XVI-A)  
T.C.(C) No. 170/2020 (XVI-A)  
T.C.(C) No. 169/2020 (XVI-A)  
T.C.(C) No. 177/2020 (XVI-A)  
T.C.(C) No. 168/2020 (XVI-A)  
T.C.(C) No. 174/2020 (XVI-A)  
T.C.(C) No. 176/2020 (XVI-A)  
T.C.(C) No. 166/2020 (XVI-A)  
T.C.(C) No. 160/2020 (XVI-A)  
T.C.(C) No. 165/2020 (XVI-A)  
T.C.(C) No. 159/2020 (XVI-A)  
T.C.(C) No. 178/2020 (XVI-A)  
T.C.(C) No. 164/2020 (XVI-A)  
T.C.(C) No. 156/2020 (XVI-A)  
T.C.(C) No. 18/2020 (XVI-A)  
T.C.(C) No. 172/2020 (XVI-A)  
T.C.(C) No. 157/2020 (XVI-A)  
T.C.(C) No. 173/2020 (XVI-A)

T.C.(C) No. 185/2020 (XVI-A)

T.C.(C) No. 186/2020 (XVI-A)

T.C.(C) No. 162/2020 (XVI-A)

T.C.(C) No. 163/2020 (XVI-A)

T.C.(C) No. 191/2020 (XVI-A)

T.C.(C) No. 22/2021 (XVI-A)

T.C.(C) No. 21/2021 (XVI-A)

T.C.(C) No. 19/2021 (XVI-A)

T.C.(C) No. 23/2021 (XVI-A)

T.C.(C) No. 20/2021 (XVI-A)

SLP(C) No. 19176-19178/2017 (III)  
(FOR ADMISSION and I.R.)

T.C.(C) No. 24/2021 (XVI-A)

T.C.(C) No. 18/2021 (XVI-A)

Date : 24-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Arvind Datar, Sr. Adv.  
Mr. Tarun Gulati, Sr. Adv.  
Mr. Kishore Kunal, AOR  
Mr. Manish Rastogi, Adv.

Ms. Manisha T. Karia, AOR  
Ms. Nidhi Nagpal, Adv.  
Mr. Adarsh Kumar, Adv.  
Mr. Aditya Kesar, Adv.  
Mr. Rohan Trivedi, Adv.

By Courts Motion, AOR

Mr. G Umapath, Sr. Adv.  
Mr. G Umapathy, Sr. Adv.  
Mr. Rohit K. Singh, AOR

Mr. Gurinder Singh Gill, Sr. Adv.  
Mr. Shekhar Raj Sharma, D.A.G.  
Mr. P.p. Nayak, Adv.  
Mr. Paras Dutta, Adv.  
Mr. Kuldeep Singh Kuchaliya, Adv.  
Mr. Samar Vijay Singh, AOR  
Ms. Amrita Verma, Adv.  
Ms. Sabarni Som, Adv.  
Ms. Moni Tomar, Adv.

Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. K M Natraj, A.S.G.  
Ms. Niranjna Singh, Adv.  
Mr. Shetty Udai Kumar Sagar, Adv.  
Mr. Rupesh Kumar, Adv.  
Mr. Sughosh Subramaniam, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Nakul Chengappa K.K., Adv.  
Mr. Raj Bahadur Yadav, AOR  
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the court made the following  
O R D E R

List in the 3<sup>rd</sup> week of March, 2023 on a non-  
miscellaneous day.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Beena Jolly)  
Court Master